NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

(1) T. v. P. Sai Vihan Sande et Kumar ur ciba Vishnu

Course Ner Tivil Sailit

2) Prithviray
Sor e. V En Katawarda

20 r e. V En Katawarda

20 r e. V En Katawarda

21 - R10

ORDER

Shri T V P Sai Vihari, proxy counsel representing senior counsel for P2 present. Shri Prithviraj, counsel for R1 to R10 present. Both the counsels prayed time for final hearing. At request of both the parties, time extended. Put up on 09.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)